

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 29.03.2022										
S.L. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	17887/2022	29.03.2022	WP (C) - 6729/2015	P.K. LENKA	C.O.	COURT NO. 26	Order Dtd. 2022-03-28			(Seat No -)
2	17888/2022	29.03.2022	WP (C) - 5975/2022	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-28			(Seat No -)
3	17889/2022	29.03.2022	WP (C) - 7553/2022	R.K. MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25			(Seat No -)
4	17890/2022	29.03.2022	WP (C) - 5813/2022	D. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25			(Seat No -)
5	17891/2022	29.03.2022	WP (C) - 25648/2012	B.D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No -)
6	17892/2022	29.03.2022	WP (C) - 7140/2022	P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-25			(Seat No -)
7	17893/2022	29.03.2022	WP (C) - 11445/2011	M.R. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-22			(Seat No -)
8	17894	29.03.	WP (C)	S.CH. DASH	C.O.	CHIEF	Order Dtd. 2022-			(S

	/2022	2022	- 19192 /2012		.	F JUST ICE' S COUR T	03-25			ea t No -)
9	17895 /2022	29.03. 2022	WP (C) - 3616/ 2015	S.C. SUNDARA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-28			(S ea t No -)
1 0	17896 /2022	29.03. 2022	WP (C) - 11335 /2014	N. SAHOO	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No -)
1 1	17897 /2022	29.03. 2022	WP (C) - 11335 /2014	H. JENA	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No -)
1 2	17898 /2022	29.03. 2022	CRLMC - 764/2 022	P. K. SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-28			(S ea t No -)
1 3	17899 /2022	29.03. 2022	WP (C) - 24863 /2019	P.K. LENKA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-28			(S ea t No -)
1 4	17900 /2022	29.03. 2022	WP (C) - 15613 /2016	G. JAYASINGH	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-28			(S ea t No -)
1 5	17901 /2022	29.03. 2022	CRLMC - 764/2 022	PRASANNA KUMAR SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-28			(S ea t No -)
1 6	17902 /2022	29.03. 2022	BLAPL - 2113/ 2022	A. KALASH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No -)
1 7	17903 /2022	29.03. 2022	WP (C) - 7750/ 2015	K.C. SWAIN	C.O .	COUR T NO.	Order Dtd. 2022- 03-28			(S ea t

			2022			3 OLD				No -)
1 8	17904 /2022	29.03. 2022	WP (C) - 21648 /2011	H. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-28			(S ea t No -)
1 9	17905 /2022	29.03. 2022	WP (C) - 32900 /2021	R.K. MOHABHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-28			(S ea t No -)
2 0	17906 /2022	29.03. 2022	WP (C) - 3947/ 2013	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-25			(S ea t No -)
2 1	17907 /2022	29.03. 2022	WP (C) - 20950 /2012	K.P. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-28			(S ea t No -)
2 2	17908 /2022	29.03. 2022	WP (C) - 33242 /2021	B.K. PATI	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-28			(S ea t No -)
2 3	17909 /2022	29.03. 2022	WP (C) - 6817/ 2012	L.K. NAYAK	C.O .	COUR T NO. 16	Order Dtd. 2022- 03-25			(S ea t No -)
2 4	17910 /2022	29.03. 2022	RVWPE T- 140/2 021	P.K. LENKA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-25			(S ea t No -)
2 5	17911 /2022	29.03. 2022	RVWPE T- 244/2 020	S.K. BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-25		CIVI L REVI SION	(S ea t No - 1)
2 6	17912 /2022	29.03. 2022	MACA- 247/2 020	C.R. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-28			(S ea t No - 1)

27	17913 /2022	29.03. 2022	ITA- 81/20 08	B. K. DAS	C.O. .	COUR T NO. 22	Order Dtd. 2022- 03-23			(S ea t No - 1)
28	17914 /2022	29.03. 2022	MACA- 247/2 020	J.P. KAR	C.O. .	COUR T NO. 22	Order Dtd. 2022- 03-28			(S ea t No - 1)
29	17915 /2022	29.03. 2022	CRREV - 536/2 000	C. K. ROUT	C.O. .	COUR T NO. 25	Order Dtd. 2022- 03-25		CRIM INAL REVI SION	(S ea t No - 1)
30	17916 /2022	29.03. 2022	CRLMC - 434/2 022	H.K.PATRA	C.O. .	COUR T NO. 23	Order Dtd. 2022- 03-28			(S ea t No - 1)
31	17917 /2022	29.03. 2022	CRLMC - 3051/ 2011	G.SUNDARA	C.O. .	COUR T NO. 23	Order Dtd. 2022- 03-25			(S ea t No - 1)
32	17918 /2022	29.03. 2022	CRLMC - 3026/ 2011	BALARAM SINGH	C.O. .	COUR T NO. 23	Order Dtd. 2022- 03-25			(S ea t No - 1)
33	17919 /2022	29.03. 2022	CRLMC - 46/20 22	R.K. MOHANTY	C.O. .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-28		CRIM INAL MISC -1	(S ea t No - 8)
34	17920 /2022	29.03. 2022	WP(C) - 11335 /2014	M. BEHERA	C.O. .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No - 8)
35	17921 /2022	29.03. 2022	WP(C) - 24863 /2019	P. K. MISHRA	C.O. .	CHIE F JUST ICE' S	Order Dtd. 2022- 03-28			(S ea t No -)

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36	17922/2022	29.03.2022	CRLMC - 631/2022	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 8)
37	17923/2022	29.03.2022	CRLMC - 540/2012	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-25			(Seat No - 8)
38	17924/2022	29.03.2022	CRLMC - 559/2012	NIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-25			(Seat No - 8)
39	17925/2022	29.03.2022	CRLMC - 1797/2012	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-03-25			(Seat No - 8)
40	17926/2022	29.03.2022	CRLMC - 648/2022	K. SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 8)
41	17927/2022	29.03.2022	ARBP-73/2016	SUMANTA DAS	C.O.	COURT NO. 19	Order Dtd. 2022-03-25	M. J. C.		(Seat No - 2)
42	17928/2022	29.03.2022	ARBP-26/2021	B.K. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25			(Seat No - 2)
43	17929/2022	29.03.2022	CRLMC - 652/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 23	Order Dtd. 2022-03-28			(Seat No - 2)
44	17930/2022	29.03.2022	CRLMC -	A.K. MOHANTY	C.O.	COURT	Order Dtd. 2022-03-28			(Seat No - 2)

			679/2022			NO. 23				t No - 2)
45	17931/2022	29.03.2022	ARBP-26/2021	R.K. MANGARAJ	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25			(Seat No - 2)
46	17932/2022	29.03.2022	ARBP-55/2021	B.K. SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25			(Seat No - 2)
47	17933/2022	29.03.2022	ARBP-70/2021	ARTATRANA NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25			(Seat No - 2)
48	17934/2022	29.03.2022	ARBP-82/2017	R.K. MANGARAJ	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25	M.J.C.		(Seat No - 2)
49	17935/2022	29.03.2022	CRIMC - 1753/2012	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25			(Seat No - 2)
50	17936/2022	29.03.2022	ARBP-70/2021	P. K. RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25			(Seat No - 2)
51	17937/2022	29.03.2022	ARBP-29/2017	P.K. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-25			(Seat No - 2)

5 2	17938 /2022	29.03. 2022	WP (C) - 7814/ 2022	DILLIP KUMAR SAHU	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022- 03-25			(S ea t No - 2)
5 3	17939 /2022	29.03. 2022	WP (C) - 7816/ 2022	DILLIP KUMAR SAHOO	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022- 03-25			(S ea t No - 2)
5 4	17940 /2022	29.03. 2022	ARBP- 11/20 22	N. SAHOO	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022- 03-25			(S ea t No - 2)
5 5	17941 /2022	29.03. 2022	WP (C) - 7818/ 2022	D.K. SAHU	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022- 03-25			(S ea t No - 2)
5 6	17942 /2022	29.03. 2022	CRLMC - 4630/ 2011	P.K. SWAIN	C.O .	CHIEF JUSTICE' S COURT	Order Dtd. 2022- 03-25			(S ea t No - 2)
5 7	17943 /2022	29.03. 2022	RPFAM - 78/20 15	K.K. NATH	C.O .	COURT NO. 17	Order Dtd. 2022- 03-23			(S ea t No - 2)
5 8	17944 /2022	29.03. 2022	WP (C) - 11781 /2013	D. NAYAK	C.O .	COURT NO. 24	Order Dtd. 2022- 03-21			(S ea t No - 2)
5 9	17945 /2022	29.03. 2022	RPFAM - 78/20 15	N. MOHARANA	C.O .	COURT NO. 17	Order Dtd. 2022- 03-23			(S ea t No - 2)

60	17946/2022	29.03.2022	WP (C) - 38819/2020	D. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2022-03-21			(Seat No - 2)
61	17947/2022	29.03.2022	WP (C) - 39820/2021	J. PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2022-03-28		WRIT BRANCH-3	(Seat No - 28)
62	17948/2022	29.03.2022	WP (C) - 7114/2022	D. K. JENA	C.O.	COURT NO. 24	Order Dtd. 2022-03-28		WRIT BRANCH-8	(Seat No - 39)
63	17949/2022	29.03.2022	CMP-1031/2017	S. C. DAS	C.O.	COURT NO. 24	Order Dtd. 2017-10-26		WRIT BRANCH-2	(Seat No - 34)
64	17950/2022	29.03.2022	BLAPL - 6581/2021	J. NAYAK	GENERAL		Order Dtd. 2022-03-04			(Seat No - 34)
65	17951/2022	29.03.2022	BLAPL - 7839/2021	J. NAYAK	GENERAL		Order Dtd. 2022-02-23			(Seat No - 34)
66	17952/2022	29.03.2022	CRLMP - 519/2022	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-03-28			(Seat No - 34)
67	17953/2022	29.03.2022	CRLMP - 399/2022	M.N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-03-28			(Seat No -)

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68	17954/2022	29.03.2022	CRLMP - 440/2022	P.K. JENA	C.O.	COURT NO. 17	Order Dtd. 2022-03-28			(Seat No - 34)
69	17955/2022	29.03.2022	MACA-371/2020	S.K. SAHOO, ADV	C.O.	COURT NO. 23	Order Dtd. 2022-03-22			(Seat No - 34)
70	17956/2022	29.03.2022	CRLMP - 354/2022	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-03-28			(Seat No - 34)
71	17957/2022	29.03.2022	CRLMP - 397/2022	P.K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-28			(Seat No - 34)
72	17958/2022	29.03.2022	CRLMP - 428/2022	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 17	Order Dtd. 2022-03-28			(Seat No - 34)
73	17959/2022	29.03.2022	CRLMP - 409/2022	HEMANTA KUMAR RATSINGH	C.O.	COURT NO. 17	Order Dtd. 2022-03-28	WRIT BRANCH-4		(Seat No - 19)
74	17960/2022	29.03.2022	CRLMP - 400/2019	S. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-28	WRIT BRANCH-8		(Seat No - 43)
75	17961/2022	29.03.2022	CRLMP -	BISWAJIT MOHAPATRA	C.O.	COURT	Order Dtd. 2022-03-28			(Seat

			443/2022			NO. 17				t No - 43)
76	17962/2022	29.03.2022	WP (C) - 41563/2021	MANAS RANJAN BADAJENA	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 43)
77	17963/2022	29.03.2022	WP (C) - 4897/2022	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 43)
78	17964/2022	29.03.2022	WP (C) - 7272/2022	B.K. PATI	C.O.	COURT NO. 1	Order Dtd. 2022-03-28		WRIT BRANCH (DIVISION BENCH)	(Seat No - 104)
79	17965/2022	29.03.2022	WP (C) - 23750/2021	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 104)
80	17966/2022	29.03.2022	WP (C) - 10298/2015	B.K. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 104)
81	17967/2022	29.03.2022	WP (C) - 10298/2015	S.C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 104)
82	17968/2022	29.03.2022	WP (C) - 26791/2017	L.D. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No -

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83	17969/2022	29.03.2022	WP (C) - 41008/2021	P.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 104)
84	17970/2022	29.03.2022	WP (C) - 3000/2022	A. DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 104)
85	17971/2022	29.03.2022	WP (C) - 7447/2022	P.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 104)
86	17972/2022	29.03.2022	WP (C) - 7215/2022	SATYAJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 104)
87	17973/2022	29.03.2022	WP (C) - 5709/2022	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 104)
88	17974/2022	29.03.2022	WP (C) - 6997/2022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 104)
89	17975/2022	29.03.2022	WP (C) - 5709/2022	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 104)
90	17976/2022	29.03.2022	WP (C) -	SAPAN KUMAR PAL	C.O.	COURT	Order Dtd. 2022-03-10			(Seat

			5413/ 2022			NO. 2 OLD				t No - 10 4)
9 1	17977 /2022	29.03. 2022	CMP- 781/2 021	K.N.SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022- 03-28		WRIT BRAN CH-6	(S ea t No - 35)
9 2	17978 /2022	29.03. 2022	CMP- 228/2 022	P.K. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-28			(S ea t No - 35)
9 3	17979 /2022	29.03. 2022	WP (C) - 7667/ 2022	M/S SATYAJIT SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 35)
9 4	17980 /2022	29.03. 2022	CMP- 234/2 022	R.K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-28			(S ea t No - 35)
9 5	17981 /2022	29.03. 2022	CRLMC - 764/2 022	PRASANNA KUMAR SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-28			(S ea t No - 35)
9 6	17982 /2022	29.03. 2022	WP (C) - 7714/ 2022	A.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 35)
9 7	17983 /2022	29.03. 2022	WP (C) - 7803/ 2022	B. C. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28		WRIT BRAN CH-2	(S ea t No - 9)

98	17984/2022	29.03.2022	CMP-235/2022	MITHUN DAS	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 9)
99	17985/2022	29.03.2022	WP (C) - 7866/2022	SRIKANT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28		WRIT BRANCH-2	(Seat No - 9)
100	17986/2022	29.03.2022	CMP-209/2022	S. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 9)
101	17987/2022	29.03.2022	WP (C) - 7104/2022	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 9)
102	17988/2022	29.03.2022	WP (C) - 7106/2022	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 9)
103	17989/2022	29.03.2022	CMP-245/2022	J.P. KAR	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 9)
104	17990/2022	29.03.2022	CMP-230/2022	S. MOHANTA	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 9)
105	17991/2022	29.03.2022	WP (C) - 7107/2022	C. R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 9)
106	17992/2022	29.03.2022	WP (C) - 7111/2022	C. R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(Seat No - 9)

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1 0 7	17993 /2022	29.03. 2022	WP (C) - 7071/ 2022	D. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 9)
1 0 8	17994 /2022	29.03. 2022	BLAPL - 7936/ 2021	G. JAYASINGH	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No - 9)
1 0 9	17995 /2022	29.03. 2022	WP (C) - 7343/ 2022	D. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28		WRIT BRAN CH-4	(S ea t No - 37)
1 1 0	17996 /2022	29.03. 2022	BLAPL - 8652/ 2021	JYOTI PRAKASH KAR	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No - 37)
1 1 1	17997 /2022	29.03. 2022	BLAPL - 8603/ 2021	G. SUNDARA	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No - 37)
1 1 2	17998 /2022	29.03. 2022	WP (C) - 7026/ 2022	N.K. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 37)
1 1 3	17999 /2022	29.03. 2022	BLAPL - 8649/ 2021	A. R. SAMAL	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No - 37)
1 1 4	18000 /2022	29.03. 2022	WP (C) - 7028/ 2022	N.K. NAYAK	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No - 9)

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115	18001/2022	29.03.2022	BLAPL - 8628/2021	A. KALASH	C.O.	COURT NO. 12	Order Dtd. 2022-03-28			(Seat No - 37)
116	18002/2022	29.03.2022	WP (C) - 7028/2022	SANGRAM KUMAR SINGH	C.O.	COURT NO. 12	Order Dtd. 2022-03-28			(Seat No - 37)
117	18003/2022	29.03.2022	CRLMP - 368/2022	MRITUNJAY BANERJEE	C.O.	COURT NO. 17	Order Dtd. 2022-03-28	WRIT BRANCH-8		(Seat No - 42)
118	18004/2022	29.03.2022	CRLRE V- 481/2021	SAILENDRA BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-03-25	CRIMINAL REVISION		(Seat No - 4)
119	18005/2022	29.03.2022	WP (C) - 1535/2019	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 4)
120	18006/2022	29.03.2022	ARBA-9/2022	LOKANATH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-28			(Seat No - 4)
121	18007/2022	29.03.2022	WP (C) - 6758/2018	J.D. MUDULI	C.O.	DR (J)	Order Dtd. 2022-03-28			(Seat No - 4)
122	18008/2022	29.03.2022	WP (C) - 9213/2019	J. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-03-25	WRIT BRANCH-5		(Seat No - 47)

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1 2 3	18009 /2022	29.03. 2022	WP (C) - 6757/ 2018	J. D. MUDULI	C.O .	DR (J)	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 2 4	18010 /2022	29.03. 2022	CONTC - 1634/ 2015	B.K. PANDA	C.O .	COUR T NO. 8	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 2 5	18011 /2022	29.03. 2022	ABLAP L- 5179/ 2019	S. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 2 6	18012 /2022	29.03. 2022	ABLAP L- 5184/ 2019	S.P DAS	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 2 7	18013 /2022	29.03. 2022	ABLAP L- 11361 /2019	S.C. BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 2 8	18014 /2022	29.03. 2022	ABLAP L- 11398 /2019	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 2 9	18015 /2022	29.03. 2022	ABLAP L- 15802 /2019	T.R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 3 0	18016 /2022	29.03. 2022	ABLAP L- 15802	B.K. DALAI	C.O .	COUR T NO.	Order Dtd. 2022- 03-28			(S ea t

			/2019			1				No - 47)
1 3 1	18017 /2022	29.03. 2022	ABLAP L- 15844 /2019	B.K. DALAI	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 3 2	18018 /2022	29.03. 2022	ABLAP L- 15866 /2019	B.K. DALAI	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 3 3	18019 /2022	29.03. 2022	ABLAP L- 64/20 20	R.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 3 4	18020 /2022	29.03. 2022	ABLAP L- 65/20 20	R.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 3 5	18021 /2022	29.03. 2022	ABLAP L- 66/20 20	R.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 3 6	18022 /2022	29.03. 2022	ABLAP L- 514/2 020	R.K. MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 47)
1 3 7	18023 /2022	29.03. 2022	ABLAP L- 590/2 020	A.K. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 47)

138	18024/2022	29.03.2022	ABLAP L-720/2020	P. K. MAHARAJ, M/S. SUSHANT SEKHAR MOHAPATRA, S. R. MOHAPATRA,	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 47)
139	18025/2022	29.03.2022	ABLAP L-1294/2020	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 47)
140	18026/2022	29.03.2022	RSA-385/2010	P. CH. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-28		SECOND APPEAL	(Seat No - 3)
141	18027/2022	29.03.2022	ABLAP L-4944/2020	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 3)
142	18028/2022	29.03.2022	ABLAP L-1300/2020	SAILENDRA BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 3)
143	18029/2022	29.03.2022	ABLAP L-4984/2020	M. K. PANI	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 3)
144	18030/2022	29.03.2022	ABLAP L-3318/2020	BIJAY KUMAR DALEI	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 3)
145	18031/2022	29.03.2022	ABLAP L-5402/2020	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 3)
146	18032/2022	29.03.2022	ABLAP L-4177/	NIRANJAN MALLICK	C.O.	COURT NO.	Order Dtd. 2022-03-28			(Seat No - 3)

			2020			2				No - 3)
147	18033 /2022	29.03.2022	ABLAP L-4475/2020	SRINIBAS MOHANTY	C.O .	COURT NO. 3	Order Dtd. 2022-03-28			(Seat No - 3)
148	18034 /2022	29.03.2022	ABLAP L-5879/2020	M.K. MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2022-03-28			(Seat No - 3)
149	18035 /2022	29.03.2022	ABLAP L-4704/2020	A. K. ROUL	C.O .	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 3)
150	18036 /2022	29.03.2022	ABLAP L-4761/2020	JYOTI PRAKASH KAR	C.O .	COURT NO. 17	Order Dtd. 2022-03-28			(Seat No - 3)
151	18037 /2022	29.03.2022	ABLAP L-5906/2020	GANESH SAHOO	C.O .	COURT NO. 3	Order Dtd. 2022-03-28	CRIMINAL MISC -2		(Seat No - 13)
152	18038 /2022	29.03.2022	ABLAP L-4928/2020	JAYADEBA BEHERA	C.O .	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 13)
153	18039 /2022	29.03.2022	ABLAP L-5946/2020	G.C. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 13)
154	18040 /2022	29.03.2022	RSA-410/2013	BISWAJIT DAS	C.O .	COURT NO. 25	Order Dtd. 2022-03-28	SECOND APPEAL		(Seat No -

										2)
155	18041/2022	29.03.2022	ABLAP L-5947/2020	G.C. JENA	C.O.	COURT NO. 25	Order Dtd. 2022-03-28			(Seat No - 2)
156	18042/2022	29.03.2022	RSA-181/2011	A. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-03-28		SECOND APPEAL	(Seat No - 6)
157	18043/2022	29.03.2022	ABLAP L-5949/2020	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 6)
158	18044/2022	29.03.2022	RSA-181/2011	B. B. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-03-28		SECOND APPEAL	(Seat No - 6)
159	18045/2022	29.03.2022	ABLAP L-5950/2020	NANTU DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 6)
160	18046/2022	29.03.2022	ABLAP L-5953/2020	S.R. PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 6)
161	18047/2022	29.03.2022	RSA-386/2010	P. C. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-03-28		SECOND APPEAL	(Seat No - 3)
162	18048/2022	29.03.2022	ABLAP L-5959/2020	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-28			(Seat No - 3)
163	18049/2022	29.03.2022	ABLAP L-5960/2020	M.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2022-03-28			(Seat No

						OLD				-3)
164	18050/2022	29.03.2022	ABLAP L-5974/2020	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-28		CRIMINAL MISC -2	(Seat No - 13)
165	18051/2022	29.03.2022	ABLAP L-6051/2020	SAILENDRA BISWAL	C.O.	COURT NO. 3	Order Dtd. 2022-03-28			(Seat No - 13)
166	18052/2022	29.03.2022	ABLAP L-5991/2020	JAGANNATH KAMILA	C.O.	COURT NO. 25	Order Dtd. 2022-03-28			(Seat No - 13)
167	18053/2022	29.03.2022	ABLAP L-6151/2020	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 13)
168	18054/2022	29.03.2022	CRLMC -180/2020	P. K. DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 13)
169	18055/2022	29.03.2022	ABLAP L-5999/2020	M.K. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 13)
170	18056/2022	29.03.2022	ABLAP L-6000/2020	DEEPAK KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 13)
177	18057/2022	29.03.2022	ABLAP L-	M.R. SAHOO	C.O.	COURT	Order Dtd. 2022-03-28			(Sea

1			6005/ 2020			NO. 1				t No - 13)
1 7 2	18058 /2022	29.03. 2022	ABLAP L- 6011/ 2020	S. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 13)
1 7 3	18059 /2022	29.03. 2022	BLAPL - 91/20 21	RAHUL SETHI	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 13)
1 7 4	18060 /2022	29.03. 2022	ABLAP L- 6012/ 2020	L.C. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 13)
1 7 5	18061 /2022	29.03. 2022	BLAPL - 2019/ 2021	J. KAMILA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-25			(S ea t No - 13)
1 7 6	18062 /2022	29.03. 2022	ABLAP L- 6018/ 2020	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 13)
1 7 7	18063 /2022	29.03. 2022	BLAPL - 268/2 021	S. K. BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-25			(S ea t No - 13)
1 7 8	18064 /2022	29.03. 2022	ABLAP L- 6021/ 2020	H.K. PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 13)

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179	18065/2022	29.03.2022	BLAPL - 1218/2021	P.K. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-25			(Seat No - 13)
180	18066/2022	29.03.2022	ABLAP L- 6024/2020	A.K. ROUL	C.O.	COURT NO. 1	Order Dtd. 2022-03-28			(Seat No - 13)
181	18067/2022	29.03.2022	BLAPL - 1278/2021	PRATAP KUMAR BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-28			(Seat No - 13)
182	18068/2022	29.03.2022	BLAPL - 2079/2021	SAILENDRA BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-28			(Seat No - 13)
183	18069/2022	29.03.2022	WP (C) - 7458/2022	K.C.MAJHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-25			(Seat No - 13)
184	18070/2022	29.03.2022	BLAPL - 8778/2020	BIJAY KUMAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-23			(Seat No - 13)
185	18071/2022	29.03.2022	BLAPL - 4560/2021	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-28			(Seat No - 13)
186	18072/2022	29.03.2022	WP (C) - 7457/	K.C.MAJHI	C.O.	COURT NO.	Order Dtd. 2022-03-25			(Seat

			2022			3 OLD				No - 13)
1 8 7	18073 /2022	29.03. 2022	WP (C) - 7456/ 2022	K. C. MAJHI	C. O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-25			(S ea t No - 13)
1 8 8	18074 /2022	29.03. 2022	BLAPL - 5746/ 2021	BIJAY KUMAR DALEI	C. O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 13)
1 8 9	18075 /2022	29.03. 2022	BLAPL - 9539/ 2020	P. K. MISHRA	C. O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 13)
1 9 0	18076 /2022	29.03. 2022	WP (C) - 5734/ 2022	K. C. MAJHI	C. O .	COUR T NO. 1	Order Dtd. 2022- 03-25			(S ea t No - 13)
1 9 1	18077 /2022	29.03. 2022	BLAPL - 5904/ 2021	DURGA PRASANNA MISHRA	C. O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 13)
1 9 2	18078 /2022	29.03. 2022	MATA- 47/20 19	D. K. BISOI	C. O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28		FIRS T APPE AL	(S ea t No - 4)
1 9 3	18079 /2022	29.03. 2022	WP (C) - 6051/ 2022	B. K. DAS	C. O .	COUR T NO. 1	Order Dtd. 2022- 03-25			(S ea t No - 4)
1 9	18080 /2022	29.03. 2022	MATA- 61/20	C. R. NAYAK	C. O .	COUR T	Order Dtd. 2022- 03-28		FIRS T	(S ea

4			21			NO. 1			APPE AL	t No - 1)
1 9 5	18081 /2022	29.03. 2022	WP (C) - 4742/ 2022	B.N. SAHU	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-25			(S ea t No - 1)
1 9 6	18082 /2022	29.03. 2022	MATA- 61/20 21	J. PRADHAN	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28		FIRS T APPE AL	(S ea t No - 1)
1 9 7	18083 /2022	29.03. 2022	WP (C) - 7390/ 2022	K.C. MAJHI	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-25			(S ea t No - 1)
1 9 8	18084 /2022	29.03. 2022	WP (C) - 7391/ 2022	K.C. MAJHI	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-25			(S ea t No - 1)
1 9 9	18085 /2022	29.03. 2022	WP (C) - 7392/ 2022	K.C. MAJHI	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-25			(S ea t No - 1)
2 0 0	18086 /2022	29.03. 2022	WP (C) - 986/2 011	ASWINI KU. MOHANTY	GEN ERA L		Order Dtd. 2011- 11-28		WRIT BRAN CH-2	(S ea t No - 8)
2 0 1	18087 /2022	29.03. 2022	BLAPL - 10185 /2021	D.K. JENA	C.O .	COUR T NO. 23	Order Dtd. 2022- 03-28			(S ea t No - 8)
2 0 2	18088 /2022	29.03. 2022	WP (C) - 16499 /2015	R.R. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 03-28			(S ea t No - 8)

203	18089 /2022	29.03. 2022	WP (C) - 19561 /2015	R.R. DAS	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022- 03-28			(Seat No - 8)
204	18090 /2022	29.03. 2022	WP (C) - 7605/ 2013	R.R. DAS	C.O .	CH	Order Dtd. 2022- 03-28			(Seat No - 8)
205	18091 /2022	29.03. 2022	WP (C) - 7754/ 2022	MADAN DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 03-28			(Seat No - 8)
206	18092 /2022	29.03. 2022	WP (C) - 7681/ 2013	R.R. DAS	C.O .	COURT NO. 16	Order Dtd. 2022- 03-28			(Seat No - 8)
207	18093 /2022	29.03. 2022	WP (C) - 11285 /2012	A.K. ROUL	C.O .	COURT NO. 16	Order Dtd. 2022- 03-28			(Seat No - 8)
208	18094 /2022	29.03. 2022	WP (C) - 11285 /2012	TAPAN SWAIN	C.O .	COURT NO. 16	Order Dtd. 2022- 03-28			(Seat No - 8)
209	18095 /2022	29.03. 2022	WP (C) - 20042 /2021	L.D. SAHU	C.O .	COURT NO. 1	Order Dtd. 2022- 03-28			(Seat No - 8)
210	18096 /2022	29.03. 2022	WP (C) - 21349 /2016	R.K. MOHAPATRA	C.O .	COURT NO. 1	Order Dtd. 2022- 03-28			(Seat No - 8)
211	18097 /2022	29.03. 2022	WP (C) - 6086/ 2022	A.B. MALLICK	C.O .	COURT NO. 25	Order Dtd. 2022- 03-28			(Seat No

										- 8)
2 1 2	18098 /2022	29.03. 2022	WP (C) - 38205 /2021	R.R. DAS	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 8)
2 1 3	18099 /2022	29.03. 2022	CMAPL - 346/2 021	M.D. BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 8)
2 1 4	18100 /2022	29.03. 2022	ARBA- 16/20 21	A.K. RANA	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 8)
2 1 5	18101 /2022	29.03. 2022	ARBA- 16/20 21	S.K. SAMIM	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 8)
2 1 6	18102 /2022	29.03. 2022	BLAPL - 2118/ 2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 8)
2 1 7	18103 /2022	29.03. 2022	BLAPL - 1942/ 2022	MAHES DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 8)
2 1 8	18104 /2022	29.03. 2022	BLAPL - 1981/ 2022	AMLAN SHAKTI PAUL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 8)
2 1 9	18105 /2022	29.03. 2022	WP (C) - 6442/ 2017	J.R. SAHOO	GEN ERA L		Order Dtd. 2017- 07-17		WRIT BRAN CH-4	(S ea t No - 46)
2 2	18106 /2022	29.03. 2022	BLAPL -	B.R. MOHANTY	C.O .	COUR T	Order Dtd. 2022- 03-28			(S ea

0			2129/ 2022			NO. 11				t No - 46)
2 2 1	18107 /2022	29.03. 2022	BLAPL - 2045/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 2 2	18108 /2022	29.03. 2022	BLAPL - 1967/ 2022	B.R. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 2 3	18109 /2022	29.03. 2022	BLAPL - 2122/ 2022	B.R. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 2 4	18110 /2022	29.03. 2022	BLAPL - 2064/ 2022	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 2 5	18111 /2022	29.03. 2022	BLAPL - 2140/ 2022	S.S. PATTANAİK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 2 6	18112 /2022	29.03. 2022	BLAPL - 2135/ 2022	B.R. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 2 7	18113 /2022	29.03. 2022	BLAPL - 10672 /2021	D.SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-25			(S ea t No - 46)

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2 2 8	18114 /2022	29.03. 2022	BLAPL - 2097/ 2022	PARTHA SARATHI DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 2 9	18115 /2022	29.03. 2022	BLAPL - 2098/ 2022	P.S.DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 3 0	18116 /2022	29.03. 2022	BLAPL - 2095/ 2022	S.BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 3 1	18117 /2022	29.03. 2022	BLAPL - 2039/ 2022	S.K. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 3 2	18118 /2022	29.03. 2022	BLAPL - 2102/ 2022	G.SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 3 3	18119 /2022	29.03. 2022	BLAPL - 1984/ 2022	D.K. JENA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 3 4	18120 /2022	29.03. 2022	BLAPL - 2048/ 2022	N.DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 3 5	18121 /2022	29.03. 2022	BLAPL - 1984/ 2022	D.K. JENA	C.O .	COUR T NO.	Order Dtd. 2022- 03-28			(S ea t

			2022			11				No - 46)
2 3 6	18122 /2022	29.03. 2022	BLAPL - 1966/ 2022	G.SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 3 7	18123 /2022	29.03. 2022	BLAPL - 2052/ 2022	M.R.BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 3 8	18124 /2022	29.03. 2022	BLAPL - 1959/ 2022	SK. KALIMUDDIN	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 3 9	18125 /2022	29.03. 2022	BLAPL - 1980/ 2022	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 4 0	18126 /2022	29.03. 2022	BLAPL - 1957/ 2022	S.DASH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 4 1	18127 /2022	29.03. 2022	BLAPL - 2107/ 2022	P.N. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 4 2	18128 /2022	29.03. 2022	BLAPL - 2012/ 2022	JAGANNATH KAMILA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)

2 4 3	18129 /2022	29.03. 2022	BLAPL - 2006/ 2022	R.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 4 4	18130 /2022	29.03. 2022	BLAPL - 1954/ 2022	J.R.BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 4 5	18131 /2022	29.03. 2022	BLAPL - 2007/ 2022	R.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 4 6	18132 /2022	29.03. 2022	BLAPL - 2031/ 2022	M.MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 4 7	18133 /2022	29.03. 2022	BLAPL - 1970/ 2022	R.R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 4 8	18134 /2022	29.03. 2022	BLAPL - 1941/ 2022	SARAT DASH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 4 9	18135 /2022	29.03. 2022	WPC(O AC)- 21/20 10	D.P. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-22			(S ea t No - 46)
2 5 0	18136 /2022	29.03. 2022	WPC(O AC)- 1295/ 2014	C.R. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-28			(S ea t No - 46)

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2 5 1	18137 /2022	29.03. 2022	WPC (O AC) - 1294/ 2014	C.R. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 5 2	18138 /2022	29.03. 2022	BLAPL - 1947/ 2022	H.K. PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 5 3	18139 /2022	29.03. 2022	CMAPL - 743/2 019	LOKANATH SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 5 4	18140 /2022	29.03. 2022	BLAPL - 11292 /2021	SUBRATA PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-22			(S ea t No - 46)
2 5 5	18141 /2022	29.03. 2022	BLAPL - 1952/ 2022	A.K. MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 5 6	18142 /2022	29.03. 2022	CMP- 226/2 022	P. BASTIA	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 5 7	18143 /2022	29.03. 2022	BLAPL - 1985/ 2022	S. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2	18144	29.03.	CMP-	D.K. SWAIN	C.O	COUR	Order Dtd. 2022-			(S

58	/2022	2022	226/2022		.	T NO. 22	03-28			ea t No - 46)
259	18145/2022	29.03.2022	BLAPL - 1965/2022	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 46)
260	18146/2022	29.03.2022	CMP- 1387/2017	J.P. KAR	C.O.	COURT NO. 24	Order Dtd. 2022-03-28			(S ea t No - 46)
261	18147/2022	29.03.2022	BLAPL - 1964/2022	R.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 46)
262	18148/2022	29.03.2022	BLAPL - 1995/2022	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 46)
263	18149/2022	29.03.2022	CMP- 1387/2017	S. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2022-03-28			(S ea t No - 46)
264	18150/2022	29.03.2022	BLAPL - 1992/2022	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(S ea t No - 46)
265	18151/2022	29.03.2022	CMP- 231/2022	J.D. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2022-03-28			(S ea t No - 46)

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2 6 6	18152 /2022	29.03. 2022	BLAPL - 2090/ 2022	D.K. JENA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 6 7	18153 /2022	29.03. 2022	WP (C) - 6946/ 2022	S.D. JENA	C.O .	COUR T NO. 22	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 6 8	18154 /2022	29.03. 2022	BLAPL - 2123/ 2022	LAMBODOR ACHARI	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 6 9	18155 /2022	29.03. 2022	BLAPL - 2120/ 2022	R. SETHI	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 7 0	18156 /2022	29.03. 2022	TRP (C))- 30/20 22	M.R. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-22			(S ea t No - 46)
2 7 1	18157 /2022	29.03. 2022	BLAPL - 1950/ 2022	B.B. MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 46)
2 7 2	18158 /2022	29.03. 2022	TRP (C))- 37/20 22	M.K. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-23		M.J. C.	(S ea t No - 1)
2 7 3	18159 /2022	29.03. 2022	BLAPL - 2053/ 2022	S.K. MOHANTY	C.O .	COUR T NO.	Order Dtd. 2022- 03-28			(S ea t

			2022			11				No - 1)
274	18160/2022	29.03.2022	CRLMA - 222/2021	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-03-25		CRIMINAL MISC -1	(Seat No - 5)
275	18161/2022	29.03.2022	BLAPL - 2068/2022	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 5)
276	18162/2022	29.03.2022	ABLAP L- 2180/2022	P.K. SWAIN	GENERAL		Order Dtd. 2022-03-16			(Seat No - 5)
277	18163/2022	29.03.2022	BLAPL - 2132/2022	H.K. BHOL	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 5)
278	18164/2022	29.03.2022	WP (C) - 3378/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-03-25		WRIT BRANCH-3	(Seat No - 11)
279	18165/2022	29.03.2022	ABLAP L- 1674/2022	N ROUT	GENERAL		Order Dtd. 2022-03-09			(Seat No - 11)
280	18166/2022	29.03.2022	BLAPL - 2059/2022	R.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-03-28			(Seat No - 11)
281	18167/2022	29.03.2022	WP (C) - 4684/2022	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2022-03-25			(Seat No -

										11)
2 8 2	18168 /2022	29.03. 2022	WP (C) - 6877/ 2022	D. BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022- 03-25		WRIT BRAN CH-5	(S ea t No - 47)
2 8 3	18169 /2022	29.03. 2022	BLAPL - 2061/ 2022	S.CH. SUNDARA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 47)
2 8 4	18170 /2022	29.03. 2022	WP (C) - 6446/ 2012	D BISWAL	GEN ERA L		Order Dtd. 2022- 03-21			(S ea t No - 47)
2 8 5	18171 /2022	29.03. 2022	WP (C) - 6999/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2022- 03-25			(S ea t No - 47)
2 8 6	18172 /2022	29.03. 2022	BLAPL - 2062/ 2022	S.CH. SUNDARA	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 47)
2 8 7	18173 /2022	29.03. 2022	FAO- 334/2 021	D BISWAL	GEN ERA L		Order Dtd. 2022- 03-03			(S ea t No - 47)
2 8 8	18174 /2022	29.03. 2022	BLAPL - 2054/ 2022	S.K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 47)
2 8	18175 /2022	29.03. 2022	WP (C) -	DEBENDRA BEHERA	C.O .	COUR T	Order Dtd. 2022- 03-25		WRIT BRAN	(S ea

9			6880/ 2022			NO. 6			CH-5	t No - 47)
2 9 0	18176 /2022	29.03. 2022	BLAPL - 1987/ 2022	R. SETHI	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 47)
2 9 1	18177 /2022	29.03. 2022	WP (C) - 39799 /2021	N. JENA	C.O .	COUR T NO. 9	Order Dtd. 2022- 03-28			(S ea t No - 47)
2 9 2	18178 /2022	29.03. 2022	BLAPL - 2060/ 2022	S. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 47)
2 9 3	18179 /2022	29.03. 2022	CRIMC - 2829/ 2008	D S PANDA	GEN ERA L		PetitionAnnexure ,Vakalatnama,	ENTI RE PAPE R BOOK	CRIM INAL MISC -1	(S ea t No - 7)
2 9 4	18180 /2022	29.03. 2022	CRIMC - 2308/ 2012	N. SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2022- 03-25			(S ea t No - 7)
2 9 5	18181 /2022	29.03. 2022	WP (C) - 12575 /2008	D S PANDA	GEN ERA L		PetitionAnnexure ,Vakalatnama,	ENTI RE PAPE R BOOK	WRIT BRAN CH-7	(S ea t No - 44)
2 9 6	18182 /2022	29.03. 2022	CRIMC - 1718/ 2012	SARAT DASH	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-25		CRIM INAL MISC -1	(S ea t No - 2)
2 9	18183 /2022	29.03. 2022	ABLAP L-	M K MOHANTY	GEN ERA		Order Dtd. 2022- 02-24			(S ea

7			2792/ 2020		L					t No - 2)
2 9 8	18184 /2022	29.03. 2022	CRLMC - 1718/ 2012	P.K. SWAIN	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-25		CRIM INAL MISC -1	(S ea t No - 2)
2 9 9	18185 /2022	29.03. 2022	WP(C) - 42001 /2021	P.K.MISHRA	GEN ERA L		Order Dtd. 2022- 03-17			(S ea t No - 2)
3 0 0	18186 /2022	29.03. 2022	CRLMC - 79/20 11	S. BARIK	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-25			(S ea t No - 2)
3 0 1	18187 /2022	29.03. 2022	MACA- 429/2 019	D PRADHAN	GEN ERA L		Order Dtd. 2022- 03-21			(S ea t No - 2)
3 0 2	18188 /2022	29.03. 2022	BLAPL - 9039/ 2021	S.K. BARIK	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-25			(S ea t No - 2)
3 0 3	18189 /2022	29.03. 2022	WP(C) - 4595/ 2014	S K SAHU	GEN ERA L		Order Dtd. 2022- 03-22		WRIT BRAN CH-6	(S ea t No - 26)
3 0 4	18190 /2022	29.03. 2022	CONTC - 5433/ 2021	S.K. BISWAL	GEN ERA L		Order Dtd. 2022- 02-09Deposition,			(S ea t No - 26)
3 0 5	18191 /2022	29.03. 2022	WP(C) - 4319/ 2004	H.K. TRIPATHY	GEN ERA L		Order Dtd. 2022- 03-23			(S ea t No - 26)

										26)
306	18192/2022	29.03.2022	CMP-1133/2016	A.K. RANA	GENERAL		Order Dtd. 2022-03-10			(Seat No - 26)
307	18193/2022	29.03.2022	WPC(OAC) - 982/2012	B. MOHAPATRA	GENERAL		Order Dtd. 2022-02-18			(Seat No - 26)
308	18194/2022	29.03.2022	CMP-861/2016	A.K. RANA	GENERAL		Order Dtd. 2022-03-10			(Seat No - 26)
309	18195/2022	29.03.2022	WP(C) - 2105/2022	R.K. MAHABHOI	GENERAL		Order Dtd. 2022-01-28			(Seat No - 26)
310	18196/2022	29.03.2022	COA-3/2010	R.M. NAYAK	GENERAL		Order Dtd. 2011-03-09		CIVIL REVISION	(Seat No - 3)
311	18197/2022	29.03.2022	WP(C) - 19348/2020	R.K. MOHABHOI	GENERAL		Order Dtd. 2021-09-27			(Seat No - 3)
312	18198/2022	29.03.2022	COA-3/2010	R.M. NAYAK	GENERAL		Order Dtd. 2011-04-11		CIVIL REVISION	(Seat No - 3)
313	18199/2022	29.03.2022	WP(C) - 20637/2020	R.K. MOHABHOI	GENERAL		Order Dtd. 2021-09-22			(Seat No -

										3)
3 1 4	18200 /2022	29.03. 2022	ABLAP L- 13964 /2021	B.P. TANGA	GEN ERA L		Order Dtd. 2021- 11-25			(S ea t No - 3)
3 1 5	18201 /2022	29.03. 2022	BLAPL - 558/2 022	B.P. TANGA	GEN ERA L		Order Dtd. 2022- 03-21			(S ea t No - 3)
3 1 6	18202 /2022	29.03. 2022	WP (C) - 37939 /2021	R.K. MOHABHOI	GEN ERA L		Order Dtd. 2022- 02-21			(S ea t No - 3)
3 1 7	18203 /2022	29.03. 2022	WP (C) - 12474 /2021	R.K. MOHABHOI	GEN ERA L		Order Dtd. 2021- 04-08			(S ea t No - 3)
3 1 8	18204 /2022	29.03. 2022	ABLAP L- 2106/ 2022	R K ROUT	GEN ERA L		Order Dtd. 2022- 03-15			(S ea t No - 3)
3 1 9	18205 /2022	29.03. 2022	WP (C) - 20420 /2013	M.K. PATI	GEN ERA L		Order Dtd. 2016- 07-01		WRIT BRAN CH-7	(S ea t No - 5)
3 2 0	18206 /2022	29.03. 2022	CONTR - 83/20 21	R K ROUT	GEN ERA L		Order Dtd. 2022- 03-14			(S ea t No - 5)
3 2 1	18207 /2022	29.03. 2022	WP (C) - 22916 /2021	M.R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 03-28			(S ea t No - 5)
3 2 2	18208 /2022	29.03. 2022	WP (C) - 7475/ 2022	S.K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2022- 03-28			(S ea t No

						OLD				- 5)
3 2 3	18209 /2022	29.03. 2022	WP (C) - 6097/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28		WRIT BRAN CH-2	(S ea t No - 6)
3 2 4	18210 /2022	29.03. 2022	WP (C) - 6553/ 2022	J.P. KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 6)
3 2 5	18211 /2022	29.03. 2022	WP (C) - 5934/ 2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 6)
3 2 6	18212 /2022	29.03. 2022	WP (C) - 7006/ 2022	M.R. ROUSTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 6)
3 2 7	18213 /2022	29.03. 2022	WP (C) - 7413/ 2022	RAMA KRISHNA BISOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 6)
3 2 8	18214 /2022	29.03. 2022	WP (C) - 6640/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 6)
3 2 9	18215 /2022	29.03. 2022	WP (C) - 6793/ 2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28		WRIT BRAN CH-4	(S ea t No - 17)
3 3 0	18216 /2022	29.03. 2022	BLAPL - 802/2 022	PUSPASHREE SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-25			(S ea t No - 17)
3	18217	29.03.	WP (C)	P.K. MOHANTY	C.O	COUR	Order Dtd. 2022-			(S

3 1	/2022	2022	- 4126/ 2022		.	T NO. 2 OLD	03-28			ea t No - 17)
3 3 2	18218 /2022	29.03. 2022	WP (C) - 5798/ 2022	P.CH. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28		WRIT BRAN CH-7	(S ea t No - 48)
3 3 3	18219 /2022	29.03. 2022	BLAPL - 8598/ 2021	KIRTAN DANG	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 3 4	18220 /2022	29.03. 2022	BLAPL - 7861/ 2021	BALARAM SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 3 5	18221 /2022	29.03. 2022	WPC (O AC) - 2655/ 2018	M.K. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 3 6	18222 /2022	29.03. 2022	WPC (O AC) - 1385/ 2018	M.K. PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 3 7	18223 /2022	29.03. 2022	WP (C) - 5340/ 2022	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 3 8	18224 /2022	29.03. 2022	WPC (O A) - 1391/ 2014	J.K. MOHAPATRA	C.O .	COUR T NO. 14	Order Dtd. 2022- 03-28			(S ea t No - 48)

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3 3 9	18225 /2022	29.03. 2022	BLAPL - 6418/ 2021	JYOTI PRAKASH KAR	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 4 0	18226 /2022	29.03. 2022	BLAPL - 7462/ 2021	BINDU SAGAR SWAIN	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 4 1	18227 /2022	29.03. 2022	BLAPL - 7081/ 2021	R. K. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 4 2	18228 /2022	29.03. 2022	BLAPL - 8625/ 2021	SURYA KANTA PRADHAN	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 4 3	18229 /2022	29.03. 2022	BLAPL - 8621/ 2021	R. K. MALLICK	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 4 4	18230 /2022	29.03. 2022	BLAPL - 8623/ 2021	L. K. NAYAK	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 4 5	18231 /2022	29.03. 2022	ABLAP L- 5373/ 2020	P.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 4	18232 /2022	29.03. 2022	WP(C) -	R DAS	GEN ERA		Order Dtd. 2022- 03-11			(S ea

6			41157 /2021		L						t No - 48)
3 4 7	18233 /2022	29.03. 2022	ABLAP L- 6142/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28				(S ea t No - 48)
3 4 8	18234 /2022	29.03. 2022	ABLAP L- 5010/ 2020	A.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28				(S ea t No - 48)
3 4 9	18235 /2022	29.03. 2022	ABLAP L- 6134/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28				(S ea t No - 48)
3 5 0	18236 /2022	29.03. 2022	ABLAP L- 6132/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28				(S ea t No - 48)
3 5 1	18237 /2022	29.03. 2022	ABLAP L- 4746/ 2020	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28				(S ea t No - 48)
3 5 2	18238 /2022	29.03. 2022	ABLAP L- 6131/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28				(S ea t No - 48)
3 5 3	18239 /2022	29.03. 2022	ABLAP L- 3952/ 2020	BISWARANJAN DALAI	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28				(S ea t No - 48)

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3 5 4	18240 /2022	29.03. 2022	ABLAP L- 6056/ 2020	BISWARANJAN DALAI	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 5 5	18241 /2022	29.03. 2022	ABLAP L- 5996/ 2020	A. P. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 5 6	18242 /2022	29.03. 2022	ABLAP L- 5965/ 2020	UJJWALA PRADEEP BAG	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 5 7	18243 /2022	29.03. 2022	ABLAP L- 5931/ 2020	R.M. NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022- 03-28			(S ea t No - 48)
3 5 8	18244 /2022	29.03. 2022	ABLAP L- 817/2 022	D.K. BISOI	GEN ERA L		Order Dtd. 2022- 03-03		CRIM INAL MISC -1	(S ea t No - 5)
3 5 9	18245 /2022	29.03. 2022	WP(C) - 7026/ 2022	SANGRAM KUMAR SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 5)
3 6 0	18246 /2022	29.03. 2022	BLAPL - 10849 /2021	BIPLAB KUMAR DASH	C.O .	COUR T NO. 12	Order Dtd. 2022- 03-29			(S ea t No - 5)
3 6 1	18247 /2022	29.03. 2022	BLAPL - 1589/ 2022	A.K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-29			(S ea t No - 5)

3 6 2	18248 /2022	29.03. 2022	WP (C) - 40902 /2021	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-07		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 4)
3 6 3	18249 /2022	29.03. 2022	WP (C) - 19897 /2021	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-17		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
3 6 4	18250 /2022	29.03. 2022	WP (C) - 32339 /2021	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-21			(S ea t No - 11 2)
3 6 5	18251 /2022	29.03. 2022	WP (C) - 32334 /2021	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-21			(S ea t No - 11 2)
3 6 6	18252 /2022	29.03. 2022	WP (C) - 13783 /2021	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-21			(S ea t No - 11 2)
3 6 7	18253 /2022	29.03. 2022	WP (C) - 21680 /2012	S.K. BEHERA	GEN ERA L		Order Dtd. 2015- 02-27			(S ea t No - 11 2)
3 6 8	18254 /2022	29.03. 2022	OJC- 3559/ 2001	R K NAYAK	GEN ERA L		Order Dtd. 2017- 05-18		WRIT BRAN CH-6	(S ea t No - 24)
3 6	18255 /2022	29.03. 2022	WP (C) -	S.K. BEHERA	GEN ERA		Order Dtd. 2022- 03-25			(S ea

9			9735/ 2014		L					t No - 24)
3 7 0	18256 /2022	29.03. 2022	WP (C) - 2047/ 2022	S M SINGH	GEN ERA L		Order Dtd. 2022- 02-01			(S ea t No - 24)
3 7 1	18257 /2022	29.03. 2022	WP (C) - 12056 /2014	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-25			(S ea t No - 24)
3 7 2	18258 /2022	29.03. 2022	MACA- 598/2 004	M MISHRA	GEN ERA L		Order Dtd. 2016- 09-09		MISC . APPE AL SEC.	(S ea t No - 6)
3 7 3	18259 /2022	29.03. 2022	WP (C) - 2913/ 2015	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-25			(S ea t No - 6)
3 7 4	18260 /2022	29.03. 2022	WP (C) - 4417/ 2011	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-23			(S ea t No - 6)
3 7 5	18261 /2022	29.03. 2022	SA- 210/1 991	M R BARIK	GEN ERA L		Judgement Dtd. 2018-11-13		SECO ND APPE AL	(S ea t No - 4)
3 7 6	18262 /2022	29.03. 2022	WP (C) - 6817/ 2012	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-25			(S ea t No - 4)
3 7 7	18263 /2022	29.03. 2022	WP (C) - 19939 /2011	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-25			(S ea t No

										-4)
378	18264/2022	29.03.2022	FA-185/1975	B.K.DALEI	GENERAL		Judgement Dtd. 1987-02-23 Petition, Annexure,			(Seat No - 4)
379	18265/2022	29.03.2022	WP(C) - 24137/2014	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-23		WRIT BRANCH (DIVISION BENCH)	(Seat No - 104)
380	18266/2022	29.03.2022	CRLMC - 3475/2012	P.K.MOHANTY	GENERAL		Order Dtd. 2022-03-25		CRIMINAL MISC -3	(Seat No - 14)
381	18267/2022	29.03.2022	WP(C) - 9510/2014	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-23			(Seat No - 14)
382	18268/2022	29.03.2022	OJC-5134/2000	P K KAR	GENERAL		Entire Order		WRIT BRANCH-1	(Seat No - 31)
383	18269/2022	29.03.2022	WP(C) - 17899/2016	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-22			(Seat No - 31)
384	18270/2022	29.03.2022	WP(C) - 1690/2014	S.K. BEHERA	GENERAL		Order Dtd. 2022-03-23			(Seat No - 31)
388	18271/2022	29.03.2022	WP(C) -	S.K. PARIDA	C.O.	COURT	Order Dtd. 2022-03-25		WRIT BRANCH	(Seat

5			7487/ 2022			NO. 22			CH-5	t No - 23)
3 8 6	18272 /2022	29.03. 2022	WP (C) - 12277 /2012	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-21			(S ea t No - 23)
3 8 7	18273 /2022	29.03. 2022	WP (C) - 14515 /2012	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-23			(S ea t No - 23)
3 8 8	18274 /2022	29.03. 2022	WP (C) - 2224/ 2015	S.K. BEHERA	GEN ERA L		Order Dtd. 2022- 03-23			(S ea t No - 23)
3 8 9	18275 /2022	29.03. 2022	WP (C) - 7438/ 2022	R. K. MAHABHOI	C.O .	COUR T NO. 25	Order Dtd. 2022- 03-23		WRIT BRAN CH-5	(S ea t No - 23)
3 9 0	18276 /2022	29.03. 2022	WP (C) - 6564/ 2022	S. C. SUNDARA	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-29			(S ea t No - 23)
3 9 1	18277 /2022	29.03. 2022	WP (C) - 7774/ 2022	P. K. BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022- 03-29			(S ea t No - 23)
3 9 2	18278 /2022	29.03. 2022	BLAPL - 2110/ 2022	S. K. SINGH	C.O .	COUR T NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 23)

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3 9 3	18279 /2022	29.03. 2022	WP (C) - 7088/ 2022	PRAVAT BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 03-28		WRIT BRAN CH-7	(S ea t No - 18)
3 9 4	18280 /2022	29.03. 2022	ABLAP L- 3344/ 2022	BIKASH CHANDRA PARIJA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 03-29			(S ea t No - 18)